

Ministry of Law & Justice
Department of Legal Affairs
Government of India

Notice relating to Tender

Due to unforeseen circumstances, the 'Notice' dated 1.7.2011 and the subsequent corrigendum issued by this Ministry for the creation of National e-Law Library, is cancelled forthwith. Accordingly, all tenders submitted in response to the said Notice stand scrapped.

2. All the participants who have submitted tenders may collect their respective sealed tenders from the office of:-

Shri.M.K. Sharma,
Joint Secretary & Legal Adviser,
Department of Legal Affairs,
Ministry of Law & Justice,
Room No.411, A-Wing,
Shastri Bhavan, New Delhi
Tel : 23383051

Inconvenience caused is regretted.

Dr. R.J.R. Kasibhatla,
Deputy Legal Adviser,
Department of Legal Affairs,
Ministry of Law & Justice